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**Central Administrative Tribunal  
Principal Bench, New Delhi**

C.P.No.427/2006 in O.A. No.235/2002

Friday, this the 19<sup>th</sup> day of January 2007

**Hon'ble Shri Shanker Raju, Member (J)  
Hon'ble Smt. Neena Ranjan, Member (A)**

Sahi Ram S/o Late Sh.Gada Ram  
R/o D-38, Dasrath Puri, Palam, Dabri Road,  
New Delhi-10045.

...Applicant

(By Advocate: Shri U Srivastava for Shri Ranbir Singh Yadav)

Versus

1. Major General P.C. Bhardwaj,  
The Chairman  
Head Quarter Delhi Area  
Station Canteen Delhi Cantt.-10
2. Brigadier H.P.S.Dillon  
Vice Chairman  
Head Quarter Delhi Area  
Station Canteen Delhi Cantt.-10
3. Col. Q.K.B.Chand  
Executive Director  
Head Quarter Delhi Area  
Station Canteen Delhi Cantt.-10
4. Col.R.Sachadhava  
Canteen Officer  
Head Quarter Delhi Area  
Station Canteen Delhi Cantt.-10

...Respondents

(None for respondents)

**O R D E R (ORAL)**

**Hon'ble Shri Shanker Raju, Member (J):**

Learned proxy counsel for applicant seeks permission to withdraw CP, which is accordingly allowed.

2. Accordingly, CP is dismissed as withdrawn with liberty to assail the grievance in accordance with rules. Notices are discharged.

*n Ranjan*

**( Neena Ranjan )  
Member (A)**

/sunil/

*S. Raju*

**( Shanker Raju )  
Member (J)**